

acquire improved standards. It is not possible to guarantee them appointments.

Christian and Non-Christian Adivasis

4151. **Shri H. C. Soy:** Will the Minister of Planning and Social Welfare be pleased to state to what extent action has been taken in accordance with the advice contained in the Backward Classes Commission's Report headed by Shri Kalelkar to correct the imbalance in the educational and economic development as between Christian and non-Christian Adivasis?

The Deputy Minister in the Department of Social Welfare (Shrimati Chandrasekhar): No distinction is made between various groups amongst Scheduled tribes. The Government have undertaken large programmes for the educational and economic development of the Scheduled Tribes—both Christian and non-Christian. As a result of these programmes the condition of non-Christian Scheduled Tribes is also improving though a good deal of progress is still to be achieved. The Backward Classes Commission did refer to an imbalance but did not offer any concrete suggestion in that regard.

Bir Hors and Christian Adivasis

4152. **Shri H. C. Soy:** Will the Minister of Planning and Social Welfare be pleased to state:

(a) whether it is a fact that in educational development of Bir Hors on the one hand and Christian Adivasis, on the other, there exists a vast difference and Christian Adivasis continue to get annually huge funds to the utter neglect of Bir Hors and Hos; and

(b) if so, the steps Government propose to take to restore balanced educational development?

The Deputy Minister in the Department of Social Welfare (Shrimati Chandrasekhar): (a) and (b). The requisite information has been called

for from the concerned State Governments and it will be laid on the Table of the House as soon as it is received.

Welfare of Scheduled Castes in Maharashtra

4153. **Shri D. D. Mantri:** Will the Minister of Planning and Social Welfare be pleased to state:

(a) the amount proposed to be spent on the welfare of the Scheduled Castes in Maharashtra during 1966-67; and

(b) the items on which this amount will be spent?

The Deputy Minister in the Department of Social Welfare (Shrimati Chandrasekhar): (a) Rs. 71.49 lakhs.

(b) A Statement is laid on the Table of the House. [Placed in Library. See No. LT-6112/66].

दिल्ली में अस्पृश्यता (अपराध) अधिनियम 1955 का उल्लंघन

4154. **श्री श्रींकार लाल बेरवा:** क्या योजना तथा समाज कल्याण मन्त्री यह बताने की कृपा करेंगे कि दिल्ली में अस्पृश्यता (अपराध) अधिनियम, 1955 का उल्लंघन करने के आरोप में कितने मुकदमे चलाये गये हैं ?

समाज-कल्याण विभाग में उपसंजी (श्रीमती चन्द्रशेखर) : 20

पाकिस्तान से आने वाले लोगों से चोरी छिपे लाने की वस्तुओं का बरामद किया जाना

4155. **श्री श्रींकार लाल बेरवा :** क्या वित्त मन्त्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि 6 मार्च, 1966 को फीरोजपुर के सीमा-शुल्क अधिकाइयों ने पाकिस्तान से भारत आने वाले मुसलमानों के पास से चोरी छिपे लाई गई वस्तुएं पकड़ीं ;